(2)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
<u> </u>	Si Vars hint	Councel for Petitioner	Gr Vanhon
٤,	Vishon Mohan	Count for R1 & R2, R3	M.
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fe.	Hari Shanker Main		

ORDER

Counsel for the Petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. They prayed for time to make final submissions. At request, time is enlarged for final arguments. Put up on **29.11.2017 at 10.30 A.M.**

- gd-

MEMBER (TECHNICAL) ghk

- Sel -

MEMBER (JUDICIAL)